

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 531  
ANSWERED ON 3<sup>RD</sup> DECEMBER, 2025**

**AMENDED BHARAT NET PROGRAMME (ABNP)**

**531. SHRI B K PARTHASARATHI:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the total number of Gram Panchayats (GPs) broadband networks selected for upgradation under Amended Bharat Net Programme (ABNP), State and district-wise for Andhra Pradesh;
- (b) the number of proposals received and approved for providing broadband connectivity to non-GP villages, year, State and district-wise for Andhra Pradesh;
- (c) the details of funds sanctioned and disbursed under ABNP by BSNL to State implementing agencies, State and year-wise;
- (d) the details of onboarding status of Project Implementation Agencies for operation and maintenance of BharatNet networks, State-wise;
- (e) the details regarding the criteria used to select BharatNet Udyamis (BNUs);
- (f) the number of BNUs engaged under ABNP, year, State and district-wise for Andhra Pradesh; and
- (g) the number of new home fiber connections activated by BNUs and the amount of incentive disbursed to BNUs for doing the same, State-wise?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) Amended BharatNet Program (ABP) is proposed to be implemented under state led model in the state of Andhra Pradesh to connect the Gram Panchayats (GPs) in ring topology and to connect non-GP villages on demand basis. The total of 1,692 of Gram Panchayats (GPs) broadband networks are under scope of work for upgradation under Amended BharatNet Program (ABP). District-wise details are as follows:

S/N	District Name	Total Number of Gram Panchayats for Upgradation under ABNP
1	Alluri Sitharama Raju	196
2	Anakapalli	272
3	Annamayya	242
4	Chittoor	586
5	Tirupathi	396
	<b>Total</b>	<b>1692</b>

(b) & (c) Amended BharatNet Program (ABP) in Andhra Pradesh State is to be implemented by Special Purpose Vehicle (SPV) of Government of Andhra Pradesh as State Implementing Agency. The State SPV has to initiate the process for finalization of Project Implementing Agency (PIA) for ABP implementation that also includes the operation and maintenance of the BharatNet network and providing broadband connectivity to non-GP villages on demand basis. Funds for implementation of ABP will be disbursed by Digital Bharat Nidhi (DBN) to State SPV.

(d) Under the BSNL-led model, 12 packages have been finalized, and Project Implementation Agencies (PIAs) have been on boarded, covering a total of 18 States and Union Territories. Details are enclosed as **Annexure-I**.

(e) Any local individual, entrepreneur, Self Help Group (SHG), Gram Panchayat (GP), firm, or ISP can become a BharatNet Udyami (BNU) partner.

(f) The details for Number of BNUs engaged under ABP District-wise for Andhra Pradesh is as follows:

S/N	Andhra Pradesh, District	Total Number of BNU
1	ALLURI SITHARAMA RAJU	6
2	ANAKAPALLI	17
3	ANNAMAYYA	1
4	CHITTOOR	20
5	TIRUPATI	10
6	VISAKHAPATANAM	19
7	VISAKHAPATNAM	2
	<b>Grand Total</b>	<b>75</b>

(g) As on 30.09.2025, the State-wise details of new home fiber connections activated by BNUs and the amount of incentives disbursed to BNUs are enclosed as **Annexure-II**.

**Annexure-I**

Package No	States & UT	Project Implementing Agencies
1	Madhya Pradesh, DD &DNH	M/s NCC Ltd
2	UP East	M/s RVNL
3	Karnataka, Goa, Puducherry	M/s Poly Cab
4	Uttarakhand	M/s NCC ltd
5	UP West	M/s RVNL
6	Bihar	M/s Poly Cab
7	Himachal Pradesh	M/s ITI
8	West Bengal, A&N	M/s ITI
9	Punjab	M/s HFCL
10	J&K and Ladakh	M/s STL
11	NE-2 (Arunachal, Nagaland & Manipur)	M/s ITI
12	Kerala	M/s GR Infra projects Ltd

**Annexure-II**

<b>STATE</b>	<b>NET CONNECTIONS</b>	<b>Amount of Subsidy incentive to BNU (in Rs @ 4400/- per FTTH)</b>
<b>PAN INDIA</b>	<b>65593</b>	<b>288609200</b>
ANDAMAN AND NICOBAR ISLANDS	827	3638800
ANDHRA PRADESH	744	3273600
ASSAM	226	994400
BIHAR	2660	11704000
CHHATTISGARH	532	2340800
GUJARAT	772	3396800
HARYANA	6180	27192000
HIMACHAL PRADESH	312	1372800
JAMMU AND KASHMIR	229	1007600
JHARKHAND	904	3977600
KARNATAKA	2517	11074800
KERALA	21172	93156800
MADHYA PRADESH	1086	4778400
MAHARASHTRA	1057	4650800
MEGHALAYA	1	4400
NAGALAND	6	26400
ODISHA	599	2635600
PUDUCHERRY	177	778800
PUNJAB	16057	70650800
RAJASTHAN	1132	4980800
TAMIL NADU	12	52800
TELANGANA	622	2736800
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	20	88000
TRIPURA	3	13200
UTTAR PRADESH EAST	1804	7937600
UTTAR PRADESH WEST	1706	7506400
UTTARAKHAND	858	3775200
WEST BENGAL	3378	14863200

\*\*\*\*\*